

ORDER

Due to some circumstances, duty roster at Sub Division, Gohana, for the period from 21.09.2020 to 30.09.2020, is hereby modified as under:-

Sr. No.	Name of the Judicial Officer with designation	Duty Period
1	Sh. Sachin Yadav, ACJ (SD)/SDJM, Gohana	21.09.2020, 23.09.2020, 25.09.2020, 27.09.2020 and 29.09.2020.
2	Ms. Vinti, CJ (JD)/JMJC, Gohana	22.09.2020, 24.09.2020, 26.09.2020, 28.09.2020 and 30.09.2020.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as litigants.

All concerned be informed accordingly.

(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 17-09-2020

Endst. No. 7314 / Dated 17/9/2020

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division;
3. Superintendent of Police, Sonipat;
4. District Attorney, Sonipat;
5. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
6. Superintendent Grade-II (Judicial) of this office;
7. Statistical Assistant of this office;
8. System Officer/Computer Clerk to note and comply, for information and necessary action.

(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 17-09-2020